

bearing failure in the tail rotor gear box, due to insufficient lubrication, resulting in loss of drive to tail rotor.

(d) Government have accepted the report and decided to implement the recommendation made therein.

New Railway Lines in Maharashtra

6247. SHRI HARISHANKAR MAHALE: Will the Minister of RAILWAYS be pleased to state:-

(a) whether Government propose to construct some new rail lines in Maharashtra during the Eighth Plan;

(b) if so, the details thereto and the length thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). During the Eighth Plan following new line projects would be under construction in Maharashtra:-

(Value in Crores of Rs.)

	<i>Km in Maharashtra</i>	<i>Cost of Project</i>
Adilabad-Pimpalkutti (21 km)	9	17.00
Udupi-Roha (Konkan Railway 768 km)	423	916.00

(c) Does not arise.

[English]

Compensation to Victims of Train Accidents

6248. SHRI PRAKASH V. PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) the rules for payment of compensation to victims of train accidents;

(b) whether such compensation is given only to these ticket holders who hold tickets which reservation and not to others who hold general railway tickets; and

(c) if so, the reasons thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) The Railway Accident (Compensation) rules, 1989 are the rules for payment of compensation to injured passengers and dependents of the deceased, if the passenger train in which they are travelling meets with an accident.

(b) and (c). Both types of passengers are eligible for compensation under the rules.

[Translation]

Growth Centres in Gotegaon

6249. SHRI PRAHALAD SINGH PATEL: Will the Minister of INDUSTRY be pleased to state: -

(a) whether any survey has been con-

ducted for setting up of an industrial growth centre in Gotegaon in Narsinghpur District of Madhya Pradesh; and

(b) if so, the progress made in this regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) A proposal for setting up a Growth Centre in the Gotegaon Development block of Narsinghpur District was received from the Government of Madhya Pradesh under the erstwhile scheme of Central Assistance for Development of infrastructural facilities in identified Growth Centres in No-Industry Districts. This proposal was, however, not approved.

[English]

Capacity of Cement Plants

6250. SHRI SRIKANTHA DATTA

NARASIMHARAJA WADIYAR: Will the Minister of INDUSTRY be pleased to state:

(a) the capacity of the various mini cement plants in Karnataka, Gujarat, Madhya Pradesh and Assam;

(b) whether Government have any proposal to augment the capacity of the mini cement plants; and

(c) if so, the steps taken therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The required information is given below:-

Details of the existing Mini Cement Plants in the organised sector.

Sl. No.	Name of the State	No. of Mini Cement Plants	Total Licensed Capacity (Lakhs tonnes per annum)
1.	Karnataka	13	6.21
2.	Gujarat	17	7.81
3.	Madhya Pradesh	12	4.83
4.	Assam	2	0.85

(b) and (c). The existing mini cement plants are permitted expansion of their capacity from 200 TPD to 300 TPD and even upto 600 TPD under certain conditions.

SC/ST Senior Administrative Grade Officers

6251. SHRI SOMJIBHAI DAMOR: Will

the Minister of RAILWAYS be pleased to state:

(a) the number of Senior Administrative Grade Officers of Indian Railways Traffic Service at present;

(b) the number of post reserved for SC/ St;